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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 26.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------------------------|--------------------|----------|--|
| CP 46/08 | IA 81/17 in TP 13/16 | For order on IA | 397/ 398 | Medi Projects P. Ltd. Vs. Cauvery Medical Center Ltd. & 9 Others. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|-----------|
|---------|-------------------------------------|------------------------|-----------|

1. LAKSHMI MENON
For C.K Nandakumar
Law Chambers
(9880073412)

R. 1, 4, 5, 7 & 8

Lakshmi.

2. Srinandan K
For Srinivas &
Badeu Counsels.
(7299914774)

Respondent No.
15

[Signature]

Counsel for petitioner is present. Counsel for respondent is present. IA No.81/17 is listed today for passing orders.

Orders are not ready.

List it on 10.11.2017.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)